

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

TCP (IB)-167/I&BC/(MB)/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **13.04.2018**

NAME OF THE PARTIES: **K. P. Mondal & Sons Ltd.**

v/s.

Fourcess Engineering India Ltd.

SECTION OF THE COMPANIES ACT: I&B CODE 2016

ORDER

9. TCP (IB)-167/I&BC/(MB)/2017

For the Company Secretary appearing on behalf of the Corporate Debtor has stated that settlement has already been arrived at, since the Petitioner Counsel is not present, list this matter for reporting settlement on 26.4.2018.

Sdl-

RAVIKUMAR DURAISAMY
Member (Technical)

Sdl-

B.S.V. PRAKASH KUMAR
Member (Judicial)